



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3892/2017 in RSA/352/2017	SRI MOINA ROBIDAS Versus SRI RAJENDRA PRASAD DAS and ANR	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH RSA/352/2017	SRI MOINA ROBIDAS Versus SRI RAJENDRA PRASAD DAS and ANR	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/3893/2017 in RSA/352/2017	SRI MOINA ROBIDAS Versus SRI RAJENDRA PRASAD DAS and ANR	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
2	WP(C)/4548/2022	DGLC ONLINE SOLUTIONS L.L.P AN I.S DEALER OF BTLEPC LTD. (AGRO) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N C DAS MR. S K SINGHA MR G PATHAK	SC, WPT AND BC
3	WP(C)/8258/2022	HAFIZ SIDDIQUE AHMED AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	GA, ASSAM
4	WP(C)/3697/2024	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU SC, U G C
5	WP(C)/4833/2024	KABIR AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, HIGHER EDU MR. S DUTTA(R- 7,8,9) GA, ASSAM MR SISHIR DUTTA(R- 7,8,9) MR. P MAHANTA (R-5) MR. S DUTTA(R- 7,8,9) MS K BORAH(R- 7,8,9) MR S DUTTA (R- 7,8,9)

6	WITH WP(C)/2330/2024	KABIR AHMED Versus THE STATE OF ASSAM AND 28 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU GA, ASSAM MR SISHIR DUTTA(R-5 TO 11, 14,15,16,18 TO 21) MS S MOCHAHARI(R-5 TO 11, 14,15,16,18 TO 21) MR. S DUTTA(R-5 TO 11, 14,15,16,18 TO 21) MR S DUTTA(R-5 TO 11, 14,15,16,18 TO 21)
7	WP(C)/6830/2024	JANA SING RONGHANG AND ANR Versus THE UNION OF INDIA AND 13 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C
8	WP(C)/1314/2025	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus SMTI. LIPI DEY	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH MR. T NATH	

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025
11)	MS R S SADIAL	13-05-2025	To	20-05-2025



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/6811/2017	PRABIN PEGU and 8 ORS. Versus THE STATE OF ASSAM and 21 ORS.	MR.P PATHAK MS.M BORAH MR.P TALUKDAR MR.A NARZERY	MR.A GOGOIR- 11and20 SC, SECONDARY EDUCATION MS.M BAROOAH(R- 11&20)
2 WP(C)/3033/2023	MD. SHAH ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. M U E BHUYAN	SC, HIGHER EDU GA, ASSAM SC, FINANCE
3 WP(C)/5644/2023	SMTI. FULU RANI ROY Versus THE UNION OF INDIA AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DY.S.G.I. SC, PNB
4 WP(C)/111/2025	SUBHEN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOWDHURY SR ADV MR T DAS MR R DAS	SC, SEC. EDU.
5 WP(C)/637/2025	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. K ALOM MR. T ISLAM	GA, ASSAM
6 WP(C)/902/2025	ALL ASSAM NURSES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 48 ORS	MR. T J MAHANTA MR A KHANIKAR R L CHUTIA MR B DEORI	GA, ASSAM MR R SINGHA (R-14,37, 41,9,10,24,39 ,40,6,43,45,5,3 4,46,25,22,30,7 ,11,15,17,28,2 9,49,36, 7,11,15,17 ,28,29,49,36 ,48,32,16,20, 35,38,31,19, 26,27,47,18, 21,33,42,44) R L CHUTIA MS S PATOWARY(R-14,37, 41,9,10,24, 39,40,6,43, 45,5,34,46 ,25,22,30,7, 11,15,17,28, 29,49,36,7, 11,15,17,28, 29,49,36,48, 32,16,20,35, 38,31,19,26, 27,47,18,21, 33,42,44) SC, HEALTH
7 WP(C)/988/2025	SWARNA BALA BORO Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
8 WP(C)/1739/2025	NILA KANTA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, SEC. EDU.

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11)	MS R S SADIAL	13-05-2025	To	20-05-2025